



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.09.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 22.08.2025, 01.09.2025, 02.09.2025, 04.09.2025 & 11.09.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 193 of 2023 & I.A. No. 4751, 4752, 4753 of 2023 Part Heard	K Pandeya & Co. & Anr. Vs. National Financial Reporting Authority (NFRA)	22.08.2025	12.11.2025
2.	I.A No. 4091 of 2025 in Comp. App. (AT) (Ins) No. 296 of 2024	Rohit Kumar Vs. Yogesh Gupta & Anr.	22.08.2025	06.10.2025
3.	I.A No. 4092 of 2025 in Comp. App. (AT) (Ins) No. 295 of 2024	Sanjeeb Kumar Jha Vs. Yogesh Gupta & Anr.	22.08.2025	06.10.2025

4.	I.A No. 4093 of 2025 in Comp. App. (AT) (Ins) No. 298 of 2024	Arun Kumar Bag Vs. Yogesh Gupta & Anr.	22.08.2025	06.10.2025
5.	Comp. App. (AT) No. 88 of 2023 & I.A. No. 2404, 2405 of 2023 Part Heard	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA) With	01.09.2025	12.11.2025
6.	Comp. App. (AT) No. 94 of 2023 & I.A. No. 2432, 2433 of 2023 Part Heard	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)	01.09.2025	12.11.2025
7.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 3001 of 2022 Part Heard	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Ors. With	02.09.2025	16.10.2025
8.	Comp. App. (AT) (Ins) No. 142 of 2023 & I.A. No. 526, 2223 of 2023 (With Defects) Part Heard	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	02.09.2025	16.10.2025
9.	Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 4561, 4562, 4563 of 2023 Part Heard	Armaan Casa Pvt. Ltd. Vs. Ireo Pvt. Ltd.	02.09.2025	16.10.2025

10.	Comp. App. (AT) (Ins) No. 66 of 2023 & I.A. No. 2220 of 2023 Part Heard	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	02.09.2025	16.10.2025
11.	Comp. App. (AT) (Ins) No. 781 of 2023 & I.A. No. 3795 of 2023 Part Heard	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	02.09.2025	16.10.2025
12.	Comp. App. (AT) (Ins) No. 859 of 2024 Part Heard	Niraj Rathore & Anr. Vs. Ankit Goel & Ors. With	02.09.2025	17.10.2025
13.	Comp. App. (AT) (Ins) No. 708 of 2024 Part Heard	Niraj Rathore & Anr. Vs. Ankit Goel & Ors.	02.09.2025	17.10.2025
14.	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022 Part Heard	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr.	04.09.2025	07.10.2025
15.	I.A. No. 4038 & 4039 of 2025 in Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr.	11.09.2025	16.09.2025
16.	Comp. App. (AT) (Ins) No. 560 of 2024 & I.A. No. 1983, 1984, 1985 of 2024 Part Heard	Kodak India Pvt. Ltd. Vs. Graphics Pvt. Ltd.	11.09.2025	27.10.2025

17.	Contempt Case (AT) No. 27 of 2025 in Comp. App. (AT) No. 102 of 2022	AAR KAY Chemicals Pvt. Ltd. & Ors. Vs. A.P. Refinery Pvt. Ltd. & Ors.	11.09.2025	23.09.2025
18.	Competition App. (AT) No. 08 of 2021	Air Cargo Agents Association of India Vs. Competition Commission of India & Ors.	11.09.2025	03.11.2025
19.	Comp. App. (AT) (Ins) No. 264 of 2023 & I.A. No. 931, 932, 933, 934 of 2023 & 5675 of 2024	Mohamed Sarfaraz Ahmed Nizamuddin Siddique Vs. AJS Impex Pvt. Ltd. & Anr.	11.09.2025	04.11.2025
20.	Comp. App. (AT) (Ins) No. 909 of 2024 & I.A. No. 3292, 3293 of 2024, 4559 of 2025	Y.Y. Butchi Babu Vs. State Bank of India & Anr. With	11.09.2025	10.11.2025
21.	Comp. App. (AT) (Ins) No. 936 of 2024 & I.A. No. 3413, 3414 of 2024, 4607 of 2025	Sri Surapaneni Ramesh Vs. State Bank of India & Anr.	11.09.2025	10.11.2025
22.	Comp. App. (AT) (Ins) No. 1245 of 2024 & I.A. No. 51 of 2025	Oldenburgische Landesbank AG Vs. Satyendra P. Khorania Resolution Professional of Sumeet Industries Ltd. & Anr.	11.09.2025	11.11.2025
23.	Comp. App. (AT) (Ins) No. 1438 of 2024 & I.A. No. 5222, 5223, 5224, 5225 of 2024	TWC Aviation Capital Ltd. Vs. Satish Kumar Gupta, the Liquidator of Jet Airways (India) Ltd. & Ors.	11.09.2025	30.10.2025

24.	Comp. App. (AT) (Ins) No. 1464 of 2024 & I.A. No. 5325, 5327, 5328, 5329 of 2024	Raineesh Tyagi Vs. Value Infratech India Pvt. Ltd. (Through Its Resolution Professional) & Ors.	11.09.2025	13.11.2025
25.	Comp. App. (AT) (Ins) No. 521 of 2025 & I.A. No. 5211 of 2025	Securities and Exchange Board of India Vs. Mukesh Chand Jain RP, Varun Media Pvt. Ltd.	11.09.2025	12.11.2025
26.	Comp. App. (AT) No. 92 of 2023 & I.A. No. 2420, 2421 of 2023 & 4102 of 2025	ASRMP & Co. & Ors. Vs. National Financial Reporting Authority (NFRA) With	11.09.2025	12.11.2025
27.	Comp. App. (AT) No. 98 of 2023 & I.A. No. 2516, 2517 of 2023 & 4098 of 2025	Sundaresha & Associates Vs. National Financial Reporting Authority (NFRA)	11.09.2025	12.11.2025
28.	Comp. App. (AT) No. 116 of 2023 & I.A. No. 3026 & 3027 of 2023 & 4101 of 2025	Sundaresha & Associates & Ors. Vs. National Financial Reporting Authorities (NFRA)	11.09.2025	12.11.2025
29.	Comp. App. (AT) No. 134 of 2023 & I.A. No. 3390, 3391, 3392 of 2023, 6609 of 2024 (With Defects)	CA Devang Dalal Vs. National Financial Reporting Authority (NFRA)	11.09.2025	12.11.2025
30.	Comp. App. (AT) No. 135 of 2023 & I.A. No. 3393, 3394, 3395 of 2023 (With Defects)	M H Dalal & Associates Vs. National Financial Reporting Authority (NFRA)	11.09.2025	12.11.2025

31.	Comp. App. (AT) No. 172 of 2023 & I.A. No. 4203, 4204 of 2023 & 4099 of 2025	ASRMP & Co. & Anr. Vs. National Financial Reporting Authority (NFRA)	11.09.2025	12.11.2025
32.	Comp. App. (AT) No. 198 of 2023 & I.A. No. 4855, 4856 of 2023 & 4100 of 2025	Sundaresha & Associates & Anr. Vs. National Financial Reporting Authority (NFRA)	11.09.2025	12.11.2025
33.	Comp. App. (AT) No. 19 of 2024 & I.A. No. 551 of 2024	CA Niilesh Chedaa Vs. National Financial Reporting Authority (NFRA)	11.09.2025	12.11.2025
34.	Comp. App. (AT) No. 75 of 2024	Shreeniwas Abode & House Ltd. Vs. Vinay Somani & Ors.	11.09.2025	15.09.2025
35.	Comp. App. (AT) No. 113 of 2024 & I.A. No. 2551, 2552, 2553 of 2024	CA Ratan Laxminarayan Rathi Vs. National Financial Reporting Authority	11.09.2025	12.11.2025
36.	Comp. App. (AT) No. 140 of 2024 & I.A. No. 3284 of 2024	Rangnath Somani & Ors. Vs. Vinay Somani & Ors.	11.09.2025	15.09.2025
37.	Comp. App. (AT) No. 161 of 2024 & I.A. No. 3701, 3702, 3703, 3852, 4305, 5932 of 2024 (With Defects)	Satya Prakash Bagla & Anr. Vs. Mrs. Kanta Agarwala & Ors. With	11.09.2025	06.10.2025

38.	Comp. App. (AT) No. 162 of 2024 & I.A. No. 3718, 3719, 3720 of 2024 (With Defects)	Johnson Kallarachal Abraham Vs. Exclusive Capital Ltd. And Ors. With	11.09.2025	06.10.2025
39.	Contempt Case (AT) No. 17 of 2024 in Comp. App. (AT) No. 161 of 2024	Satya Prakash Bagla & Anr. Vs. Kanta Agarwala & Ors.	11.09.2025	06.10.2025
40.	Comp. App. (AT) No. 112 of 2025	Exclusive Capital Ltd. & Ors. Vs. Kanta Agarwala & Anr.	11.09.2025	06.10.2025
41.	Restoration Application (AT) No. 44 of 2024 in Comp. App. (AT) No. 89 of 2023	CA Pranaav G. Ambekar Vs. National Financial Reporting Authority (NFRA) & Ors.	11.09.2025	12.11.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar